

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-84(PB)/2017**

**IN THE MATTER OF:**

M/s. Jindal Saxena Financial Service  
Pvt. Ltd.

.... Applicant

Vs.

M/s. Mayfair Capital Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 31.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

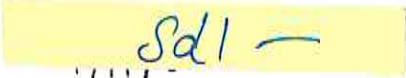
**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant : Dr. Anurag Kumar Agarwal, Advocate

For the Respondent : Mr. Krishnendu Datta, Mr. Aman Gupta & Ms.  
Gauri Birdi, Advocates

**ORDER**

Arguments heard. Order reserved.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**